GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2523 ANSWERED ON FRIDAY THE 09th MARCH, 2018/ PHALGUNA 18, 1939 (SAKA)

MONITORING OF CSR

QUESTION

2523. SHRI RAJENDRA AGRAWAL:

SHRI COL. SONRAM CHOUDHARY:

SHRI BHEEMRAO B. PATIL:

SHRI GODSE HEMANT TUKARAM:

SHRI KALIKESH N. SINGH DEO:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

- (a) whether the companies of both public and private sectors have mandatorily spent a certain percentage of their profits on welfare development activities as Corporate Social Responsibility (CSR);
- (b) if so, the details of the amount utilised and major activities/programmes undertaken by various Public Sector and Private Sector Companies including oil exploring companies during the last three years, State/UTwise including Odisha;
- (c) whether any comparative study has been conducted regarding the amount of the fund spent by the private companies and Public Sector Undertakings and if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has laid emphasis on the effective implementation of CSR, compliance of CSR norms and if so, the details thereof; and
- (e) whether the Government has constituted any Committee/authority/ monitoring mechanism on pre and post implementation of programmes under CSR to ensure proper use of CSR funds and to monitor the activities therein and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE AFFAIRS

(SHRI P. P. CHAUDHARY)

विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री पी. पी. चौधरी)

(a): Section 135 of the Companies Act, 2013 ('the Act') mandates every company above the specified thresholds of turnover, or net worth, or net profit to spend at least two per cent of the average net profits earned during the three immediately preceding financial years on Corporate Social Responsibility (CSR) activities specified in Schedule VII of the Act.

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(b)& (c): No study on amount spent on CSR by public or private sector companies has been carried out by this Ministry as statute requires monitoring of CSR by the Board of the Company. However, details of the amount spent as per filings made by companies including oil companies, upto 30.11.2017 in the MCA21 registry for the years 2014-15, 2015-16 and 2016-17, is given in the Table below:

CSR expenditure for the three Financial Years

SI.	Company Type	Financial	Financial Year	Financial	
No.		Year 2014-15	2015-16	Year 2016-	
		(in Rs. crore)	(in Rs. crore)	17	
				(in Rs.	
				crore)	
1.	PSUs	2673.85	4163.09	1325.83	
2.	Private Sector Companies	6890.92	9664.77	3393.17	
	Total	9564.77	13827.86	4719.00	

States/UTs-wise and development sector-wise details of the CSR spend by companies are at Annexure I and Annexure II respectively.

(d): Ministry has issued clarificatory circular and Frequently Asked Questions (FAQs) dated 18.06.2014 and 12.01.2016 respectively to facilitate the effective implementation of CSR provision by companies and professionals. In addition sensitisation workshops have been organised by the Offices of Regional Directors under the Ministry of Corporate Affairs to ensure effective compliance of CSR provisions by companies. Ministry has launched the National CSR Data Portal on 19.01.2018 which is a significant step towards driving accountability and transparency in corporate India.

(e): No, Madam.

ANNEXURE –I
ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARED QUESTION NO. 2523
STATE/UT-WISE CSR EXPENDITURE DURING FY 2014-15, FY 2015-16 AND 2016-17

CSR Expenditure (In Rs. Crores)					
SI . No.	State/ UT	2014-15	2015-16	2016-17	
1	Andaman & Nicobar Islands	0.29	0.54	0.07	
2	Andhra Pradesh	403.91	1,220.54	101.69	
3	Arunachal Pradesh	11.03	1.49	7.98	
4	Assam	133.07	166.81	38.28	
5	Bihar	36.20	108.15	36.90	
6	Chandigarh	1.73	5.08	4.17	
7	Chhattisgarh	158.89	236.22	14.85	
8	Dadar & Nagar Haveli	2.54	12.03	1.65	
9	Daman & Diu	20.05	2.13	0.83	
10	Delhi	214.24	468.18	229.87	
11	Goa	26.60	30.25	10.54	
12	Gujarat	296.53	550.98	152.04	
13	Haryana	176.29	364.22	107.87	
14	Himachal Pradesh	9.30	51.71	10.57	
15	Jammu & Kashmir	40.57	103.02	27.83	
16	Jharkhand	75.86	115.70	24.24	
17	Karnataka	382.79	730.64	202.71	
18	Kerala	64.30	129.24	50.94	
19	Lakshadweep	0.00	0.30	0.00	
20	Madhya Pradesh	137.15	178.94	213.48	
21	Maharashtra	1,372.34	1,810.45	702.37	
22	Manipur	1.57	5.93	6.03	
23	Meghalaya	3.52	3.86	2.99	
24	Mizoram	1.03	1.08	0.08	
25	Nagaland	1.11	0.95	0.45	
26	Odisha	249.50	604.26	191.43	
27	Pondicherry	1.81	6.31	3.71	
28	Punjab	53.86	68.17	20.17	

29	Rajasthan	271.36	472.46	84.99
30	Sikkim	1.03	1.90	2.12
31	Tamil Nadu	498.89	597.60	202.53
32	Telangana	94.89	248.57	64.56
33	Tripura	1.16	1.47	0.60
34	Uttar Pradesh	138.64	406.93	120.34
35	Uttarakhand	69.99	71.50	30.74
36	West Bengal	178.61	399.89	121.12
37	Pan India*	4,434.12	4,650.39	1,928.26
	Grand Total	9,564.77	13,827.86	4,719.00

^{*} Companies either did not specify the names of States or indicated more than one State where projects were undertaken.

ANNEXURE II
ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARED QUESTION NO. 2523
SECTOR-WISE CSR EXPENDITURE FOR FY 2014-15, FY 2015-16 AND FY 2016-17

SI. No.	Sectors	2014-15	2015-16	2016-17
1	Health/ Eradicating Hunger/	2,382.27	4,330.21	1,201.37
-	Poverty and malnutrition/ Safe	,	,	•
	drinking water / Sanitation			
2	Education/ Differently Abled/	3,021.47	4,689.81	1,605.05
	Livelihood			
3	Rural development	1,031.02	1,327.57	628.56
4	Environment, Animal Welfare,	812.31	901.80	306.68
	Conservation Of Resources			
5	Swachh Bharat Kosh	94.52	323.24	89.35
6	Any Other Funds	272.58	322.63	137.70
7	Gender equality / Women	172.63	331.50	122.60
	empowerment / Old age homes /			
	Reducing inequalities			
8	Prime Minister's National Relief	211.04	206.08	109.81
	Fund			
9	Encouraging Sports	53.36	134.76	51.73
10	Heritage Art and Culture	113.62	114.90	49.64
11	Slum Area Development	101.07	13.60	1.97
12	Clean Ganga Fund	4.64	32.52	22.97
13	Other Sectors (Technology	1,294.24	1,099.24	391.57
	Incubator And Benefits To		-	
	Armed Forces, Admin			
	Overheads and others*)			
	Total Amount (in Rs. Crore)	9,564.77	13,827.86	4,719.00

^{*} not specified
